

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No. 199/252/PB/2018

Akshaj Proprties Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies

...Respondent

Under Section: Section 252.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 02.07.2018

For the Appellant
For the Respondent
For Income Tax

Ms. Reema Jain, PCS
Mr. Shobhit Srivastava, Dy.ROC.
Ms. Lakshmi Gurung, St.Counsel with
Ms. Easha Kadian.

ORDER

Pleadings are complete. Matter is fixed for final hearing on 25.07.2018.

MUKESH


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**